reflects India nor it is an experiment in modern architecture; and

(e) the actual cost of this pavilion and other expenditure expected to be incurred upto the conclusion of the Fair?

The Minister of Commerce (Shri Dinesh Singh): (a) and (b). No, Sir. *On the other hand it has been acclaim*ed as one of the most elegant and impressive Pavilions, in the whole fair, faithfully reflecting our heritage and achievements.

(c) The exact cost of the India Pavilion has still to be worked out. The construction contract is, however, for the sum of Canadian Dollars 1.5 million approximately. The expenditure ceiling on our participation in Expo 1967 is Rs. .2.20 crores in foreign exchange and Rs. 3000 lakhs in Indian currency.

Wireless Wing of Tele-Communication Cadre on S.E. Railway

6479. Shri George Fernandes:
Shri J. H. Patel:
Shri Madhu Limaye:
Shri A. Sridharan:

Will the Minister of Railways be pleased to state:

(a) whether the Railway Board have sanctioned a scheme for the reorganisation of Wireless Wing of the Telecommunication Cadre on the South Eastern Railway;

(b) if so, the salient features thereof and when it is expected to come into operation;

(c) whether the employees of the South Eastern Railway who are affected by the reorganisation scheme have made any representation on the subject;

(d) if so, the point made out in the representations; and

(e) the reaction of Government thereto?

The Minister of Railways (Shri C. M. Poonacha): (a) Yes.

(b) (i) Important Wireless Stations will be under the direct charge of Assistant Tele-communication Inspector in the grade of Rs. 205-280 while other stations which have transmitters *of power less than 100 watts will be* maintained by Wireless Maintainers in the scale of Rs. 110—180 or Rs. 130—212 depending upon relative importance. Consequent on this, the posts of Wireless Mechanics Grade I in scale Rs. 175—240 will cease to operate in Wireless Stations on the open line?

(ii) The matter is being re-considered as certain difficulties in implementation arose and will take some time before a decision is reached.

(c) to (e). The information is being collected and will be laid on the Table of the Sabha in due course.

उत्तर प्रदेश में कच्चे माल की कमी के कारण कारखानों का बन्द होना

6480. श्री प्रकाशवीर शास्त्री:
श्री यशवन्त सिंह कुशवाह:
श्री शिवकुमार शास्त्री:
श्री रघुवीर सिंह शास्त्री:
श्री बा० सुन्दर लाल:
श्री रामजी राम:
श्री बी० चं० शर्मा:
श्री क० प्र० सिंह देव:
श्री महन्त दिग्विजय नाथ:
डा० सूर्य प्रकाश पुरी:
श्री आत्म दास:

क्या औद्योगिक विकास तथा समवाय-कार्य मन्त्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार का ध्यान उत्तर प्रदेश के उद्योग मन्त्री द्वारा दिये गये वक्तव्य की ओर दिलाया गया है। जिसमें बताया

करता है कि उन्होंने यह बयान दिया था कि 4000 कारखाने कच्चे माल की कमी होने के कारण बन्द होने की स्थिति में है;

(ख) क्या इससे उत्तर प्रदेश तथा समूचे देश को भारी हानि होगी; और

(ग) यदि हां, तो कच्चा माल मुहैया करने के लिए क्या व्यवस्था की गई है ?

औद्योगिक विकास तथा समवाय कार्य मंत्री (श्री फखरुद्दीन अली अहमद): (क) उत्तर प्रदेश के उद्योग मन्त्री का यह कथन सत्य नहीं है कि उत्तर प्रदेश के 4,000 कारखानों को कच्चे माल की कमी के कारण बन्द किये जाने की स्थिति का सामना करना पड़ रहा है। मन्त्री महोदय ने अलबत्ता यह कहा था कि दुर्लभ कच्चे माल (लोहा तथा इस्पात) पर से नियन्त्रण हट जाने से उत्तर प्रदेश के 4,000 इंजीनियरी एककों को सामान्य दरों पर कच्चे माल प्राप्त करने में कठिनाई महसूस हो रही है क्योंकि स्टाकिस्ट ऐसा कच्चे माल नहीं दे रहे थे। किन्तु केवल इसी कारण किसी भी एकक को बन्द नहीं करना पड़ा था।

(ख) और (ग). एककों के बन्द होने में उत्तर प्रदेश तथा पूरे देश को भारी हानि होने का प्रश्न ही नहीं उठता। फिर भी राज्य सरकार ने संयुक्त संयन्त्र समिति से कहा है कि वह पंजीकृत स्टाकिस्टों का किया जाने वाला सम्भरण बन्द कर दें और कच्चे माल का सम्भरण उत्तर प्रदेश लघु उद्योग निगम कानपुर को करे जिससे राज्य में स्थित विभिन्न औद्योगिक एककों को कमी वाले कच्चे माल का उचित वितरण किया जा सके। राज्य के औद्योगिक एककों की अविलम्ब मांग को पूरा करने के लिए दुर्लभ कच्चे माल के 1500 टन का एक तदर्थ इण्डेन्ट, उपयुक्त संयन्त्र समिति को दे दिया गया है।

Cement Factories in Mysore and M.P.

6481. **Shri Marandi:** Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) whether it is a fact that the Cement Corporation of India has submitted the project reports for the setting up of two cement factories in Mysore and Madhya Pradesh;

(b) if so, when the cement factories are likely to be set up there;

(c) the total capacity of each factory and the cost involved; and

(d) whether these will be set up in the Public Sector or in the Private Sector?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) Yes, Sir.

(b) By December, 1969.

(c) Two lakh tonnes per annum; Rs. 4.70 crores approximately in each case.

(d) These will be set up in the public sector.

Incentive Bonus to Chargemen on Railways

6482. **Shri S. C. Besra:** Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 1408 on the 2nd June, 1967 and state:

(a) the rates of incentive bonus to Chargemen, Mistries and different categories of skilled and highly skilled workers;

(b) on what grounds the rates of incentive bonus to workmen were revised; and

(c) whether those reasons are not applicable in the case of chargemen and if not, the reasons therefor?

The Minister of Railways (Shri C. M. Poonacha): (a) A Statement is laid on the Table of the House. [Placed in Library. See No. LT-1348/67].